

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
NEW DELHI

OA No. 362 of 2022

IN THE MATTER OF :

Aravalli Bachao Citizens Movement

...Applicant

Vs

Union of India & Ors.

...Respondents

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Place: Panchkula

Dated: 10/03/2023

  
Member Secretary  
Haryana State Pollution Control Board

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Report of Pardeep Kumar, Member Secretary, Haryana State  
Pollution Control Board

I, Pardeep Kumar, Member Secretary of Haryana State Pollution  
Control Board do hereby state as under:

1. The Hon'ble NGT vide order dated 10.10.2022 in the matter of  
OA No. 362/2022 titled as Aravalli Bachao Citizens Movement  
vs Union of India & Ors has directed as under:



“....17. The PCCF (HoFF), Govt. of Haryana and  
Member Secretary, State PCB also directed to file  
reports giving information regarding complaints in  
respect of illegal mining received by them and action  
taken on the same by way of statements in tabular form  
with reference to the aspects of (i) date of receipt of  
complaint, (ii) action taken on the complaint, (iii)  
information given to the Police/Mining Departments.



18. Reports be filed by the DGP, Haryana, Director,  
Mining and Geology, Government of Haryana, PCCF  
(HoEF), Government of Haryana and Member  
Secretary, State PCB within four weeks by e-mail at  
judicial-ngt@gov.in preferably in the form of searchable  
PDF/OCR supported PDF and not in the form of Image  
PDF”.

2. That as per record of Haryana State Pollution Control Board, no complaint regarding illegal mining in Aravali Range of District Faridabad, Gurugram and Nuh has been received in Regional Offices of HSPCB at Gurugram North, Gurugram South, Faridabad and Nuh.

In view of the submission made herein above, it is requested that the details submitted may kindly be taken on record.

Place: Panchkula  
Dated: 10/5/2023

  
(Pardeep Kumar)  
Member Secretary, HSPCB



Verification:

\* Verified that the contents of Para No. 1 to 2 of the above report are correct to the best of my knowledge and information derived from official record. No part of it is false and nothing material has been concealed therein.

Place: Panchkula  
Dated: 10/5/2023

  
(Pardeep Kumar)  
Member Secretary, HSPCB

~~ATTESTED~~  
  
Devi Chand (M.A., L.B.)  
Advocate/Notary  
Distt. Court, Jagadhri (NR) 10/5/23

